

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 1278/2023

RAVINDRA SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 16-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Prabhati Nayak, Adv.
Mr. Debabrata Dash, Adv.
Mr. Umakant Mishra, Adv.
Mr. Niranjana Sahu, AOR

Mr. Satjit Singh Chhabra, Adv.
Mr. Jagjit Singh Chhabra, AOR
Mr. Saksham Maheswari, Adv.
Mr. Vipin Singh Bansal, Adv.

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Yasharth Kant, Adv.
Mr. Ashish Kumar Chaurasiya, Adv.

Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Records have been received.

Appellant No.2 has been served with notice of alternative arrangement. He has filed a letter requesting therein to provide Government pleader. Counsel be provided at the cost of the Government.

Registry to communicate with him for compliance of procedure of legal aid.

List again on 9.04.2024.

MAHESH TANAJIRAO PATANKAR
Registrar

MG